

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 8-10-2018

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBAER :  
PETITION NUMBER : TCP/105/2016  
NAME OF THE PETITIONER(S) : SAVITHRI VASANTH KUMAR  
NAME OF THE RESPONDENT(S) : ANJU FARMS PVT LTD + 3  
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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Ravi Raghavaram  
JN LEGAL

Partner

Ravi

**ORDER**

Counsel for the Petitioner is present. A direction was given for sending private notice to R3 and R4. The Counsel for the Petitioner has sent the notice, which has been served on R4, but in relation to R3, the same has been returned. Service against R4 is held sufficient, therefore R4 is proceeded **ex-parte**. In relation to R3, the Counsel for the Petitioner is directed to publish notice in the newspapers one in English and another in vernacular having wide circulation in the area where R3 is residing ordinarily, and file proof of the same along with an Affidavit on next date of hearing.

R2 is absent, one last chance is given to him for his appearance, failing which an appropriate order will be passed. Put up on **02.11.2018 at 10.30 A.M.**

—s/—  
**(CH. MOHD SHARIEF TARIQ)**  
MEMBER (JUDICIAL)